

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO:II
(Video Conference)**

**CORAM: HON'BLE MADAN BHALCHANDRA GOSAVI – MEMBER JUDICIAL
HON'BLE DR.BINOD KUMAR SINHA-MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 29.01.2021 AT 10:30 PM THROUGH VIDEO CONFERENCE**

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|----------------------------------|-------------------------------------|
| TRANSFER PETITION NO. | TP No.78/HDB/2016 |
| COMPANY PETITION/APPLICATION NO. | IA No.187&188/2018 in CP No.50/2015 |
| NAME OF THE COMPANY | Divya Retreat Limited & (06) others |
| NAME OF THE PETITIONER(S) | Surekha Reddy & (46) others |
| NAME OF THE RESPONDENT(S) | Divya Retreat Limited & (06) others |
| UNDER SECTION | 397/398 |

Counsel for Petitioner(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|------------------------|-----------|
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Counsel for Respondent(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|------------------------|-----------|
| | | | |

ORDER

Learned counsel for Petitioner appeared.

No one appeared for the Corporate Debtor.

Pleadings are completed.

Matter stands adjourned for hearing to 18.03.2021.



MEMBER TECHNICAL



MEMBER JUDICIAL